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Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

New Delhi, Dated: 27th September, 2022

Subject: - Extension for the period of exports of broken rice (HS code 1006 40 00) from 30th September, 2022 till 15th October, 2022 as mentioned in Notification No. 34 dt. 20.09.2022.

- S.O. (E) The Central Government, in exercise of powers conferred by Section 3 read with section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, hereby extends the period for export of broken rice (HS code 1006 40 00) from 30th September, 2022 till 15th October, 2022. All other conditions as contained in Notification No. 31 dated 08.09.2022 read with Notification No.34 dated 20.09.2022 remain the same.
- The Notification will come into force with immediate effect.

3. Effect of this Notification:

Export of consignments of broken rice (ITC HS code 1006 40 00) as permissible under Notification No.31 dated 08.09.2022 read with Notification No.34 dated 20.09.2022 has been extended till 15th October, 2022.

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